

**IN THE INCOME TAX APPELLATE TRIBUNAL
(DELHI BENCH 'G' : NEW DELHI)**

**BEFORE SHRI R.K. PANDA, ACCOUNTANT MEMBER
and
SHRI KULDIP SINGH, JUDICIAL MEMBER**

**ITA No.8888/Del./2019
(Assessment Year : 2019-20)**

M/s. Shivani Foundation Trust, vs. CIT (Exemptions),
C – 112, Defence Colony, Delhi.
New Delhi – 110 024.

(PAN : AAXTS4318J)

(APPELLANT)

(RESPONDENT)

ASSESSEE BY : None
REVENUE BY : Shri S.S. Rana, CIT DR

Date of Hearing : 05.12.2019
Date of Order : 05.12.2019

ORDER

PER KULDIP SINGH, JUDICIAL MEMBER :

Vide letter dated 19th November, 2019 and for the reasons stated therein, the assessee seeks to withdraw the present appeal. The department has no objection. Consequently, the present appeal is dismissed as withdrawn.

Order pronounced in open court on this 5th day of December, 2019.

**Sd/-
(R.K. PANDA)
ACCOUNTANT MEMBER**

**sd/-
(KULDIP SINGH)
JUDICIAL MEMBER**

Dated the 5th day of December, 2019/TS

Copy forwarded to:

- 1.Appellant
- 2.Respondent
- 3.CIT
- 4.CIT(A).
- 5.CIT(ITAT), New Delhi.

AR, ITAT
NEW DELHI.